



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 1st December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1465/2015	NAYANMONI PATOWARY Versus THE STATE BANK OF INDIA and ANR.	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MR.J DEKA	MR.A KHANIKAR(R-2) MR.B KALITA(R-2)
2	WP(C)/2886/2015	PRADIP CHANDRA BORA and 137 ORS Versus THE STATE OF ASSAM and 2 ORS	MR.A DASGUPTA MS.B DAS	GA, ASSAM SC, INDUSTRIES
3	WP(C)/7860/2016	JESMINARA BEGUM Versus STATE OF ASSAM and 7 ORS.	MR. A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR. T CHAKRABORTY	MR. B K SARMA (SC, S.W.DEPTT.) MR. S DEKA (R7 & R8) MR. M ISLAM (R5) MR. M CHOUDHURY (R5) MR. M BARMAN (R5) MS. S SAIKIA (R5) MS. J BORO (R7 & R8) MR D TUMUNG (R7 & R8)
4	WP(C)/3019/2017	ASSAM FOOD SAFETY OFFICERS' CADRE ASSOCIATION Versus THE STATE OF ASSAM and 19 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM M RSA VERMA(SC, Finance.) MS. D BORA (SC, HEALTH DEPT. GOVT. OF ASSAM)
5	I.A.(Civil)/1404/2019 in WP(C)/438/2011	SANTANU SARMA Versus THE STATE OF ASSAM AND 34 ORS	MR. A D CHOUDHURY MR. E SHITIRI	DR. B AHMED SC, CO OP MR. N HAQUE MR. S R BARBHUIYA SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 01/12/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Pet./52/2021	SMT. MOMENA BEWA AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
2	Crl.Pet./497/2021	SABITA SHAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
3	WP(C)/1861/2021	MINAKSHI MECH Versus THE STATE OF ASSAM AND 8 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	H Z SINGHA (R-8) GA, ASSAM MR H BEZBARUA (R-8) MR. S J SARMAH (R-8)

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/288/2017	SHRI RAM SAGAR BIN @ GUDIA BIN and ANR Versus SHRI DIPAK RAJAK and 12 ORS	MRG P BHOWMIK MR D KALITA MS.M KALITA MS.P CHETIA	MR K K DAS (R5 TO 8, 10 TO 13)
2	RSA/370/2017	SMTI RINKU DAS Versus ON THE DEATH OF LATE KALI PRASAD SEAL HIS LEGAL HEIRS SMTI MANJU SEAL and 25 ORS	MS.S S ZIA MS.P SARMA MR.A MATIN MRS.R CHOUDHURY	MR. A SATTAR MR. D K KOTHARI MR R K MOUR S CHOUDHURY MS. J BHATTACHARJEE
3	WP(C)/1179/2018	NABAJYOTI DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A CHOUDHURY MS. M KONCH MS. A KAUSHAR MR S ISLAM	GA, ASSAM
4	I.A.(Civil)/2616/2019 WITH RSA/85/2010 (D/O) WITH LCR in RSA/85/2010 WITH I.A.(Civil)/2612/2019	AAS MAHAMMAD ANSARI AND ANR. Versus ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
	WITH I.A.(Civil)/2618/2019	AAS MAHAMMAD ANSARI AND ANR. Versus ON THE DEATH OF MD. ABDUL RIAZ, HIS LEGAL HEIRS AND ANR.	MR R CHAKRAVORTY MR. M CHALIHA	
5	WP(C)/7400/2019	RATI RAM ARAY Versus UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.

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